

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

**LOK SABHA
UNSTARRED QUESTION NO – 2759**

ANSWERED ON 09/03/2026

Education of Children of Migrant Agricultural Workers in Andhra Pradesh

2759. Dr. Gumma Thanuja Rani:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has data on school dropout or absenteeism rates among children of migrant agricultural workers in Andhra Pradesh, particularly in Kurnool and Anantapur districts;

(b) if so, the details thereof, year-wise since 2020;

(c) whether the Government proposes to include such migration-affected regions under the Samagra Shiksha initiative to ensure continuity of learning; and

(d) if so, the steps being taken by the Government to coordinate with the Ministry of Labour to track school-aged migrant children through the UDISE+ system?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): As per information received from the State Government of Andhra Pradesh, enrollment and dropout of children of migrant agricultural workers in Anantapur and Kurnool Districts of Andhra Pradesh are as under:-

Year	Anantapur District				Kurnool District			
	Number of children of migrant agricultural workers	Students in School	Students Dropout	% of Dropout	Number of children of migrant agricultural workers	Students in School	Students Dropout	% of Dropout
2020-21	2800	2723	77	2.75	7452	0	0	0
2021-22	493	470	23	4.67	1826	1650	175	9.58

	Anantapur District				Kurnool District			
Year	Number of children of migrant agricultural workers	Students in School	Students Dropout	% of Dropout	Number of children of migrant agricultural workers	Students in School	Students Dropout	% of Dropout
2022-23	1450	1479	62	4.28	2027	1980	45	2.22
2023-24	148	136	12	8.11	3289	3478	9	0.26
2024-25	0	0	0	0	1775	1768	7	0.39
2025-26	51	51	0	0	4003	4020	0	0

(c) & (d): Children above six years of age, who have not been admitted in any school or though admitted could not complete their elementary education, are identified as Out of School Children (OoSC), to enrol them to age-appropriate class of regular schools. To ensure that such OoSC admitted to regular schools are integrated into the school system, special training is provided in the form residential or non-residential courses, as needed. Under the Centrally Sponsored Scheme 'Samagra Shiksha', financial assistance, upto Rs.6000 per child per year for non-residential training and upto Rs.20000 per child per year for residential training, is provided to States / UTs. At Secondary level, for OoSC in 16-19 years age group and belonging to Socially & Economically Disadvantaged Groups (SEDG), financial assistance is available to continue education through Open/Distance Learning mode, if it is not possible to mainstream them into formal school. Financial assistance upto Rs. 2000/- per child per grade per annum is provided for completing education through the Open School System at Secondary/ Senior Secondary stage for registration, accessing course material and certification.

State Government of Andhra Pradesh has informed that under Samagra Shiksha, convergence meetings are conducted every year with the Labour Department and Mission for Elimination of Poverty in Municipal Areas (MEPMA) to identify children of agricultural migrant and other vulnerable families to ensure their enrolment, retention, and continuity of education without interruption. Further, the Labour Department conducts habitation-level surveys and provides the list of children belonging to migrated families, including details of agricultural migrant workers.
